

the period April—September, 1964, is laid on the Table of the Lok Sabha. It is not possible to say as to how much of this investment has been influenced by the current year's budget proposals.

(c) The principles on which foreign investment is permitted are broadly indicated in the Prime Minister's statement in the Constituent Assembly of India (Legislative) on the 6th April, 1949 and the Finance Minister's statement on the 10th March, 1964 during the Budget debate. Statement showing Foreign Investments approved by Government of India during the period April 1964 to September, 1964.

Country	(Rs. crores)
U.K.	7.3
West Germany	2.9
U.S.A.	2.8
Switzerland	1.0
France	0.5
Japan	0.5
Other Countries	2.5
TOTAL	17.5

Health Certificates for Indians Going to Andaman Islands

1875. { Shri Nambiar;
Shri Imbichibava;
Shri P. Kunhan:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that Indian Citizens going to Andaman Islands have to obtain health certificates on the international form; and

(b) if so, the reasons therefor?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). The Islands have been free from cholera and smallpox for many years. To prevent the introductions of these diseases into the Islands all those going to the Islands are required to produce Health Certificates.

P.W.D., Andaman and Nicobar Islands

1876. { Shri Nambiar;
Shri Imbichibava;
Shri P. Kunhan:

Will the Minister of Works and Housing be pleased to state:

(a) whether any irregularities in the stores and workshop division in the P.W.D. Andaman and Nicobar Islands were reported to the Administration during 1963;

(b) if so, the nature of the irregularities;

(c) whether any enquiry was conducted in the matter;

(d) if so, the outcome of the enquiry; and

(e) if not, the reason therefor?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) to (e). Physical verification of stores conducted in the Public Works Department of the Andamans Administration early in 1962 revealed certain shortages and excesses in the stores account. An officer was deputed to investigate the reasons. He suggested ways and means of avoiding shortages and streamlining the procedure. Steps have been taken to bring the registers up-to-date. The work is expected to be completed by the end of February, 1965. On completion of the physical verification of stores, appropriate action will be taken to adjust the excesses and shortages.

12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORT SERIOUS FOOD SITUATION IN BIHAR, ORISSA, RAJASTHAN, PUNJAB, MAHARASHTRA AND U.P. ARISING OUT OF INADEQUATE SUPPLY OF FOODGRAINS FROM THE CENTRE

श्री मधु लिमये (मुंबेर) : मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर खाद्य तथा कृषि मंत्री का ध्यान दिलाता

हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :—

“केन्द्रीय सरकार से अनाज की अपर्याप्त सप्लाई से बिहार, उड़ीसा, राजस्थान, पंजाब, महाराष्ट्र और उत्तर प्रदेश में उत्पन्न गम्भीर खाद्य स्थित के समाचार”।

The Minister of Food and Agriculture (Shri C. Subramaniam): I have placed a statement on the Table of the House explaining the position of the food situation in the States particularly with reference to the Central supply.

श्री मधु लिमये : अध्यक्ष महोदय, इस स्टेटमेंट को पढ़ा जाये।

Mr. Speaker: He has placed the statement on the Table of the House. Can the copies of the statement be supplied by 4 O'Clock?

श्री मधु लिमये : अगर इस को अभी पढ़ा जायेगा, तो इस बारे में सवाल पूछना आसान हो जायेगा।

Shri C. Subramaniam: Then I shall sion is that it has already been supplied.

Some Hon. Members: No, no.

Shri C. Subramaniam: Then I shall supply it by 4 O'Clock.

Mr. Speaker: These copies may be placed in the Notice Office so that the Members can have them. I will take it up at 3-45 p.m.

श्री मधु लिमये : अध्यक्ष महोदय, माननीय मंत्री को कहा जाये कि वह इस स्टेटमेंट को पढ़ें, ताकि हम उस पर सवाल पूछ सकें।

अध्यक्ष महोदय : सवालों के लिए ही तो इस स्टेटमेंट की कॉपियां नोटिस आफिस में रखी जा रही हैं। इस को पीने चार बजे लिया जायेगा। उस वक्त तक माननीय सदस्य उस को देख लें।

12.02 hrs.

CALLING ATTENTION NOTICE
(QUERY)

Shrimati Yashoda Reddy (Kurnool): I have given one Calling Attention Notice regarding the damage of Rameshwaram Island. Will the Minister make a statement by this evening?

Shri D. C. Sharma (Gurdaspur): I have also submitted a notice on the same subject.

Mr. Speaker: Papers to be laid on the Table. I will request the hon. lady Member to excuse me at this moment. I will not answer it at this moment. Papers to be laid on the Table.

12.02½ hrs.

PAPERS LAID ON THE TABLE

EIGHTH ANNUAL REPORT ON WORKING AND ADMINISTRATION OF COMPANIES ACT, 1956 FOR THE YEAR ENDING 31ST MARCH, 1964

The Minister of Finance (Shri T. T. Krishnamachari): I beg to lay on the Table a copy of the Eighth Annual Report on the working and administration of the Companies Act, 1956, for the year ended the 31st March, 1964, under section 638 of the said Act. [Placed in Library. See No. LT-3728/64].

STATEMENT IN REPLY TO HALF-AN-HOUR DISCUSSION RAISED BY SHRI HEM RAJ REGARDING DEVELOPMENT OF HILL AREAS.

The Minister of Food and Agriculture (Shri C. Subramaniam): I beg to lay on the Table under direction 19 issued by the Speaker, a statement in reply to the half-an-hour discussion raised by Shri Hem Raj on the 17th December, 1964, regarding development of hill areas. [Placed in Library. See No. LT-3729/64].